

GOVERNMENT OF INDIA
 MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
 NEW DELHI, the 17th July, 1978.

NOTIFICATION
INCOME TAX

No. 2409/ F. No. 203/21/78-ITA. II /: It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 95 of the Income-tax Act, 1961, read with Rule 6(iv) of the Income-tax Rules, 1962 under the category 'Institution' in the area of other natural or applied sciences, subject to the following conditions:-

- (i) that the Institute of Indian Foundrymen, Calcutta will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than Agriculture/Animal Husbandry/Fisheries & Medicines);
- (ii) That the said Institute will furnish the annual return of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

The Institute of Indian Foundrymen, Calcutta.

This notification is effective for a period of three years from 9.2.1978 to 8.2.1981.

Sd/-
 (J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi-.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M. No.1/129/77-RA dated 9th May, 78.
5. The Hony. Secretary, the Institute of Indian Foundrymen, Middleton Street, Calcutta, with reference to his letter No.H/IT/77/4925 dated 1st/9th November, 1977.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

Bongvidal
 (B.M. Jindal)
 Asstt. Director of Inspection (R&P).

No. CC/ITA. II/2354/567/RSP/78.

* SHARMA *